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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 17/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/553/(IB)/2017
NAME OF THE PETITIONER(S) : ASSET RECONSTRUCTION COMPANY LTD
NAME OF THE RESPONDENT(S) : PARAGON STEEL PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1.	ELIZABETH SESHADRI	- for the applicant	
2.	M. Chandrasekhar	- v IRP	

(Signature of Elizabeth Seshadri)

ORDER

Ms Elizabeth Seshadri, counsel for the applicant present and filed CA 38/2017.
She is directed to serve notice to the concerned authority for their appearance and
submissions and file proof of the same by way of an affidavit. Put up on
21.11.2017 at 10.30 A.M.

- sd -
K Anantha Padmanabha Swamy
Member (Judicial)